NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH KOLKATA

FOR ORDER

C.P (IB) No 240/KB/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh Hon'ble Member (T) Shri S.Vijayaraghavan

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 29th May, 2017, 10.30 A.M

Name of the Company Under Section		West Bengal Essen	West Bengal Essential Commodities Supply Corporation Ltd		
		7	7		
SI. No.	the second difference of the second difference of the	signation of Authorized ntative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date	
Ī	CS Mahn	a Single, Acs	on behalf of the Applicant Company	29/5/17	

ORDER

Ld. Pr. CS on behalf of the applicant company is present.

Order pronounced. Certified copy of the order may be issued, if applied for, upon compliance of all requisite formalities.

(S. Vijayaraghavan) Member (T) (Vijai Pratap Singh) Member (J)